

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 94 of 2022	Tirupati Assets Pvt. Ltd. & Ors. Vs. Toorsa Tea Company Pvt. Ltd. & Ors.	Pranaya Goyal	Aaditya Vijaykumar

For Hearing

2.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
3.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav

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By order of Hon'ble Chairperson
-sd/-
Registrar